

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00027/2020**

**IN**

**ORIGINAL APPLICATION NO.170/00540/2019**

**DATED THIS THE 09<sup>TH</sup> DAY OF AUGUST, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

Shri Y. Chakrapani, SFS,  
S/o Late B. Yellappa,  
Aged about 46 years,  
Deputy Conservator of Forests,  
Territorial Division, Kolar  
Kolar District,  
Residing at DCF Quarters, Kolar

....Petitioner

(By Advocate Shri B.O. Anil Kumar)

Vs.

1. Smt. Hemalatha P. IAS,  
Principal Secretary to Government,  
Dept. of Personnel and Administrative Department  
Vidhana Soudha, Bengaluru 560 001

2. Shri Sandeep Dave, IAS  
Additional Chief Secretary to Government,  
Forest, Ecology & Environment Department,  
Multi Storied Building,  
Bengaluru 560 001

....Respondents

(By Shri M.V. Ramesh Jois, State Government Counsel)

**ORDER (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

In a connected case i.e. CP No. 170/00028/2020, while filing a memo dated 07.08.2021, learned counsel for the respondents produced on record an affidavit of Ms. Hemalatha P. W/o V. Ponnuraj, working as Secretary to the Government of Karnataka, Department of Personnel and Administrative Reforms, Bangalore deposing therein that the Forest, Ecology and Environment Department has finalized the gradation/seniority list and notified the same on 22.04.2021 and thereafter submitted the proposal of eligible officers for promotion from State Forest Service to Indian Forest Service on 23.07.2021. It has further been stated in the said affidavit that after examining the said proposal, the competent authority has forwarded the same to Union Public Service Commission on 05.08.2021 to consider the promotion of the eligible officers of the State Forest Service to the Indian Forest Service.

2. In view of the above, nothing survives in the present Contempt Petition and the same is disposed of having been rendered infructuous.

3. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

/ksk/